CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

Petition No. 262/TL/2023

Subject : Application for transmission licence in respect of Karcham

Wangtoo Jhakri portion of Baspa Jhakri D/C transmission line.

Petitioner : JSW Hydro Energy Limited (JSWHEL)

Respondents Central Transmission Utility of India Limited (CTUIL) and 7 Ors.

Date of Hearing : 27.2.2024

: Shri Jishnu Barua, Chairperson Coram

Shri Arun Goyal, Member

Parties Present : Shri Aman Anand, Advocate, JSWHEL

Shri Aman Dixit, Advocate, JSWHEL Ms. Natasha Debroy, Advocate, JSWHEL

Shri Siddharth Sharma, CTUIL

Record of Proceedings

Learned counsel for the Petitioner submitted that in compliance with the direction of the Commission vide Record of Proceedings for the hearing dated 13.12.2023, the Petitioner has furnished the requisite clarification and has also impleaded the CTUIL, HPSEBL and other beneficiaries of the Northern Region as party to the Petition.

- 2. The representative of CTUIL, however, pointed out that the Petitioner is yet to map CTUIL as Respondent on the e-filing portal of the Commission.
- 3. Learned counsel appearing on behalf of HPSEBL sought liberty to file a vakalatnama and a reply in the matter.
- 4. Considering the submissions by the learned counsels for the Petitioner, HPSEBL and the representative of CTUIL, the Commission directed the Petitioner to ensure that all the Respondents are properly mapped on the e-filing portal of the Commission. The Commission further permitted the Respondents to file their reply, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder(s) within a week thereafter.
- The CTUIL is directed to submit within a week the minutes of the meeting of the Standing committee in which the construction of LILO on Baspa II- Nathpa Jhakri transmission line at Karcham Wangtoo Generation Switchyard was discussed and agreed.
- 5. The Petition will be listed for hearing on 27.3.2024.

By order of the Commission

Sd/ (T.D. Pant) Joint Chief (Law)